

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/119(KB)2023
IN
C.A.(CAA)/78(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MANIMAYA BUSINESS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Jyoti Mandal, CA] On behalf of the Petitioners

ORDER

1. Ld. Authorized Representative for the Petitioners present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **14.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.